

GRAM : CEGCANAL

REGISTERED/A.D

THE CUSTOMS, EXCISE & GOLD (CONTROL) APPELLATE TRIBUNAL,

West Block No. 2, R.K. Puram, New Delhi - 110066.

Appeal No. E/3059/00-NB(SM) BENCH NB(SM)

Dated : 21/3/2001

CEGAT
NEW DELHI
To,

M/s Laxmi Rolling Mills
R-2 Cheel Ghat, Indl. Area,
Bhiwadi, Dist. Alwar (Raj.)

In the matter of :

M/s Laxmi Rolling Mills Appellant
vs.
CCE Jaipur - I Respondent

I am directed to transmit herewith a certified copy of Final Order No. A/390/2001-NB(S)
Dated : 19-3-2001 passed by the Tribunal under Section 35-C(1) of Central Excise
& Salt Act, 1944/Section 129 (B) of the Customs, Act, 1962.

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LC
Asstt. Registrar
NB(SM)

1. CCE Jaipur - I
2. CCE/CE/(Appeal) Jaipur
3. Chief Commissioner of Central Excise / Customs. Jaipur
4. Adv. / Consult. Shri K. K. Anand, Adv.
A-5, Basement, Lajpat Nagar-III,
New Delhi - 24,
5. S.D.R
6. JCDR
7. Bar Association, CEGAT, New Delhi
8. Library, CEGAT, New Delhi
9. Director (Review), C.B.E.C. North Block, New Delhi
10. Guard File.
11. M/s Deeparchic Publications, M-93, Marg-46, Saket, New Delhi.
12. M/s Centax Publications (P) Ltd., 1512-E, Bhishm Pitamah Marg, opp. Sachdeva P.T. College of Defence Colony, New Delhi-110003
13. ~~M/s Lex Site Com. Ltd., Mumbai~~
14. Office Copy
15. M/s Cen- cus Publication.
16. M/s Law Infotech Resources (P) Ltd.

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BENCH

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Date of hearing 19.3.2001

Arising out of order no 636/KOT/CE/JPR-I/2000.
E/Stay/Misc/ROA/ROM/COD/Co

In Appeal No. ET 3059/00-NBCS

Appellant: M/s Laxmi Rolling Mills Ltd

Respondent: CCF, Jaipur

Present for the Appellant Sr. 12 to Annex A

Present for the Respondent Sr. Sawan Singh JPR

FINAL ORDER A/390/01/NBCS/m1

The matter is listed today for reporting compliance to the stay order no. S/858/00/NBCS at 11.12.2000.

Today, when the matter is called Shri K. K. Anand reports to the appellants reports that he has no instructions from his client whether the stay order is complied with or not.

The appeal is thus dismissed under Sec 35F of the Customs Excise Act 1944.
Pronounced in Court.